

## **Brief Profile:**

### **Nilesh Sharma**

Nilesh Sharma is a commerce graduate from Delhi University, Chartered Accountant, law graduate and insolvency professional. Before joining NCLT as a judicial member, he was practicing as a lawyer and consultant in the field of commercial laws mainly in the restructuring and insolvency field for around 30 years. His major experience has been in the field of recovery, insolvency and bankruptcy, restructuring, rehabilitation and reconstruction, corporate litigation etc. He has represented a large number of clients including Lenders, Creditors, and acquirers of businesses / buyers of assets in the distressed space before various courts/ tribunals including BIFR/AAIFR/ NCLT/NCLAT/ different other higher courts / tribunals etc. In addition, he has provided strategic and legal advisory in the area of restructuring & insolvency to a large number of industrial groups on debt restructuring within and outside CDR Mechanism, negotiated settlements, restructuring and reorganization under Insolvency proceedings / BIFR, restructuring and reorganization under Companies Act, 1956/2013, Insolvency/Bankruptcy / liquidation / winding up proceedings under Companies Act, 1956/2013/Insolvency & Bankruptcy Code, 2016 etc.

He was also trained by IBBI under a training program conducted by World Bank for creating a pool of professionals for training the Presiding Officers / Members of DRTS /DRATs in respect of Individual Insolvency and Bankruptcy law and as a result he has conducted various sessions organised by IBBI for training of the said presiding officers / members.

He was rated as one of the leading lawyers in the field of restructuring and insolvency by various reputed international journals like Legal 500, Chambers & Partners, Asia Law Profiles, IFLR 1000 etc. for many years in a row. He was a regular speaker at various seminars/webinars on various topics on Insolvency and Bankruptcy Code, 2016 and also a regular faculty in the educational and training programs being organized for insolvency professionals by insolvency professional agencies of Institute of Chartered Accountants of India, Institute of Cost and Works Accountants of India and Institute of Company Secretaries of India.

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